

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**IA 8 of 2019 in TP 33 of 2019 [CP(IB) 67 of 2018]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company:

Rajesh Jhunjhunwala RP/Proposed  
Liquidator of Siddharth Tubes Ltd

V/s

Nainesh sanghvi & Ors

Section:

IA For Directions

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER**

**(through video conferencing)**

The parties are represented through their respective counsels.

List the matter for hearing on 04.06.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**

Dated this the 1st day of April, 2021

*Manora*  
**MANORAMA KUMARI  
MEMBER JUDICIAL**